

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(9)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/452/ (IB)/2017
NAME OF THE PETITIONER(S) : STAR BOXES INDIA PVT LTD
NAME OF THE RESPONDENT(S) : MOHAN BREWERIES & DISTELLERIES LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1. ANIRUDH KRISHNAN
GODA RAGHAVAN

Counsel for Petitioner



ORDER

Counsel for the petitioner present. No representation on behalf of the respondent.
Counsel for the petitioner submitted that the respondents have sent communication that they are intending to settle the issue with the petitioner.
Counsel for the petitioner prayed time to submit the final outcome of the settlement. **At request time is enlarged. Put up on 13.10.2017 at 10.30 A.M.**

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(K. ANANTHA PADMANABHASWAMY)
MEMBER (JUDICIAL)